GOVERNMENT OF INDIA

MINISTRY OFCONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION

RAJYA SABHA

QUESTION NO07.03.2011

ANSWERED ON

AUGMENTATION OF FOODGRAIN STORAGE CAPACITY .

156

Shri M.P. Achuthan

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state :-

(a) whether it is a fact that the Empowered Group of Ministers (EGoM) has asked the Ministry to augment storage capacity of foodgrains; and

(b) if so, the details thereof and the action taken thereon?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION

(PROF. K.V. THOMAS)

(a) & (b) : A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) AND (b) OF THE STARRED QUESTION NO.156 DUE FOR ANSWER ON 07.03.2011 IN THE RAJYA SABHA.

(a)&(b): Yes, Sir. The EGoM has directed to expeditiously take up construction of storage capacities under the Guarantee Scheme of FCI. The Government formulated a scheme for construction of storage godowns through private entrepreneurs. Under the scheme, the Food Corporation of India would now give a guarantee of ten years to the private entrepreneurs for assured hiring. For the consuming areas, storage capacity is to be created to meet four month's requirement of Public Distribution System (PDS) and other Welfare Schemes in a State. For the procurement areas, the highest stock levels in the last three years are considered to decide the storage capacity required. A covered capacity of about 150 lakh tonnes is to be created under the scheme through private entrepreneurs and Central and State Warehousing Corporations in 19 States. The state-wise capacities to be created under the scheme are at Annexure-I. Out of this tenders have already been finalized for 16.06 lakh tonnes so far, for creation of capacity by the private entrepreneurs. Central Warehousing Corporation (CWC) and State Warehousing Corporations (SWCs) are also constructing 5.31 and 10.64 lakh tonnes respectively under the Scheme.